

Ships Awaiting Unloading

3002. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the number of ships which were waiting to be unloaded at various ports of India on the 31st March, 1958; and

(b) for how long they had waited?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Five at Madras and none at any other major Port.

(b) No. of vessels	Period of waiting on 31-3-1958.
1	4 days
1	3 days
2	2 days
1	Arrived on the morning of 31-3-1958.
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Dantbhanga Bill Drainage Scheme

3003. Shrimati Renu Chakravartty: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Dantbhanga Bill Drainage Scheme in 24 Parganas, West Bengal, has been left out of the sanctioned schemes for the Second Five Year Plan;

(b) the estimated area to be benefited by the Scheme; and

(c) the reasons for its not receiving sanction?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Reply is in the affirmative.

(b) The scheme was estimated to benefit about 20,666 acres of land.

(c) This scheme was not included in the Second Five Year Plan because the Working Group on Irrigation and Power appointed by the Planning Commission did not recommend its

inclusion in the Plan, after considering the comparative urgency of the various schemes.

Marksman, Howrah Goods Section

3004. Shrimati Renu Chakravartty: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1669 on the 16th December, 1957 regarding Howrah Goods Shed Marksman and state:

(a) the reasons why marksmen under the Howrah Goods Section are left under contractor and handling agent system;

(b) whether it is a fact that marksmen under Howrah Parcel Section are recognized as regular Railway employees;

(c) if so, the reasons for this discrimination;

(d) whether any representation has been received from the Howrah goods marksmen to be recognized as full-fledged Railway employees; and

(e) if so, the reaction of Government thereto?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No special reasons except that the work of marking goods at Howrah goods Shed has all along been done through the agency of a contractor.

(b) Yes.

(c) The old practice of having goods marked through a handling contractor has continued.

(d) Yes.

(e) The matter is under consideration.

Loan to Orissa Government

3005. { Shri Panigrahi:
 { Shri Sanganna:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 336 on the 20th February, 1958 in respect of the Rice Procurement